

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3224

ANSWERED ON:28.07.2009

FOUR LANING OF STRETCHES ON NATIONAL HIGHWAYS

Beg Shri Mirza Mehboob;Kateel Shri Nalin Kumar;Kora Shri Madhu ;Shukla Shri Balkrishna Khanderao Balu Shukla;Singh Shri Radha Mohan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

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- (a) whether four laning of various stretches on several National Highways including NH-1A, NH-8, NH-17, NH-33 and NH-48 has been delayed;
- (b) if so, the details thereof and the reasons therefor, State-wise and NH-wise;
- (c) the time frame fixed for completion of such projects alongwith the progress made so far;
- (d) the remedial steps taken by the Government to expedite the process of four laning; and
- (e) the funds allocated, released and utilised for the purpose, State-wise and NH-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) Yes, Sir.

(b) to (e) State-wise and NH-wise details of delayed four laning projects are given in Annex enclosed. The major constraints are mainly due to delay in land acquisition, utility shifting, obtaining clearances from forest/environment, poor performance of some contractors and Law & Order problems in some States. In order to expedite the process of four laning, progress of projects is closely monitored by Project Implementation Units of National Highways Authority of India assisted by Supervision/Independent Consultants and concerted efforts are being made by officers at field as well as Headquarter levels to expedite land acquisition, shifting of utilities etc.